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NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

•

PETITION NUMBER

: TCP/258/ (IB)/2017

NAME OF THE PETITIONER(S)

: MECHANO ENGINEERING WORKS

NAME OF THE RESPONDENT(S)

: PROPEL VALVES PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

My Ramakrishaan Viracoghavan

MS. G. SIVASHANKARAN.

S, SATHYAGANECH

Service Councel for

Counsel for Petitioner

(-5/

2. A.G.SATHYA WARAYANA) A.K. MYLSAMY

For Respondents

Alosom

ORDER

Counsel for petitioner present and reported ready for arguments. Counsel for respondent present and prayed time for submitting arguments stating the senior counsel is held up at the High Court of Madras. Time extended at request. Put up on 02.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)